## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/186 & 187 /CAA/2017

NAME OF THE TRANSFEROR

: SAINT GOBAIN RESEARCH INDIA PVT LTD

NAME OF THE TRANSFERRE

: SAINT GOBAIN INDIA PVT LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

PAWAN JHABAKH

LOUNSEL FOR

PETITIONERS

2 K.MANIVANNAN

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## **ORDER**

Counsel for applicant present. Representative of Official Liquidator present. Heard the applicant. Counsel for applicant undertakes to pay Rs.50,000/- towards fees for the Chartered Accountant through the office of the Official Liquidator as per the practice in vogue. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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